

- (iv) On 13.04.2015, 5 CAF Jawans were killed and 7 others were injured in a landmine explosion targeting the anti-landmine vehicle of state police by the CPI (Maoist) cadres on the Kirandul-Palnar road, near Village Khutiyapara, PS Kirandul, District Dantewada, Chhattisgarh.

(c) to (e) On the basis of intelligence inputs received from various intelligence agencies, alerts/advisories are issued to the LWE affected States including Chhattisgarh, from time to time, on various aspects of anti-LWE measures so as to contain LWE violence in an effective manner. In the wake of incidents of violence in Chhattisgarh during April 2015, a meeting was held under the Chairmanship of Union Home Secretary on 18.04.2015 with the higher officials of Chhattisgarh and others concerned, to review the security and operational scenario and to work out modalities for improved coordination by the participating agencies.

ATM for tracking atrocities against SCs/STs

1930. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is unique ATM System (Atrocity Tracking System) that has been developed for tracking atrocities against SCs/STs in the country;

(b) how far it has been implemented with results so far achieved to control the atrocities;

(c) whether it has been implemented in all the regions of the country;

(d) whether both the SCs/STs communities have been involved in the process for its effective implementation; and

(e) if so, the details thereof along with results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (e) 'Police' and 'Public Order' are State subjects as per the seventh schedule to the Constitution of India. The States/UTs are primarily responsible for prevention, detection, registration, investigation and prosecution of criminal cases including those against the Scheduled Castes/Scheduled Tribes. Accordingly States have their own monitoring system. The Government of India supplements the efforts of the States through schemes, advisories, technical assistance and knowledge sharing.

At present, the Ministry has no information about the unique ATM system. However, this Ministry has launched Crime and Criminal Tracking Network and Systems (CCTNS) project to computerize the process of case registration in all Police

Stations which includes all cases related to atrocities against SC/ST also. About 63 per cent of the police stations in the country are using CCTNS application to register cases.

Online rage against NE students

1931. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether on-line rage against North-Eastern (NE) students in the capital and its NCR region is going up;

(b) whether a report has been lodged by the NE students/others to the police in the matter;

(c) if so, the details thereof; and

(d) what is the action plan of Government to restore confidence among the students and others from NE States in the matter to address this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) No case regarding on-line rage against North-Eastern (NE) Students in the NCT of Delhi and the NCR region has been reported to Delhi Police, Gurgaon Police, Faridabad Police, Ghaziabad Police and NOIDA Police. However, Delhi Police has registered 04 Cases under IT Act wherein the victims are from North-Eastern States. Details of the cases and action taken are given in the Statement (*See below*).

(d) The Government has taken various steps for safety and security of the people hailing from the North-East Region and residing in various parts of the Country including Metropolitan cities. Advisories have been issued to all States and UTs requesting them to have a stringent mechanism to deal with the incidents of attacks on the people of North-Eastern States. In addition to this, Delhi Police has taken following initiatives for the security of North-Eastern people :—

(i) Separate Standing Order No. 383/2014 to tackle the problems faced by students and other residents from North-Eastern States in Delhi has been issued.

(ii) Special Helpline No. 1093 has been introduced since 14th February, 2014.

(iii) Special Cell for North-Eastern residents has started functioning at Nanakpura, Delhi and 25 police personnel belonging to North-Eastern States have been posted in the Cell.